

(3)

Tribunal

Date: 23/6/94

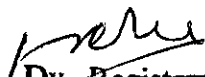
Applicant in person / by Mr. Zare

Advocate / Respondent by

Council. This case was not listed in

the board today. The matter adjourned to 4/7/94

for orders at MS 1244


Dy. Registrar

Dated: 4.7.94

Shri P. G. Zare, Counsel for
the applicant. Shri J. G. Sawant, Counsel
for the respondents.

PC

Shri P. G. Zare prays to withdraw
the O.A. Accordingly O.A. is dismissed
as withdrawn. However he is permitted
to file fresh O.A. if he so desire.
advised.


(P. P. Srivastava)
M (A)


(B. S. Hegde)
M (J)

Order/Judgement despatched
to Applicant/Respondent (s)
on 4/7/94

82/1517